

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1238(ND)2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.05.2019**

**NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s. Dev
Landcon Pvt. Ltd.**

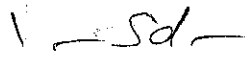
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner

ORDER

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 7th June, 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)